

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.11/MP/2017

Subject : Petition under Section 79(1)(c) of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Grant of Connectivity, Long Term and Medium Term Open Access in inter-State transmission and related matters) Regulations, 2009 and the detailed procedure for grant of LTA, seeking relinquishment of Long Term Access of 386 MW in Western Region out of the total quantum of 816 MW as per the BPTA dated 31.3.2010.

And

Petition under Section 79(1)(c) of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Grant of Connectivity, Long Term and Medium Term Open Access in inter-State transmission and related matters) Regulations, 2009 and the detailed procedure for grant of LTA, seeking deferment of operationalization of Long Term Access of 430 MW in Northern Region as per the BPTA dated 31.3.2010.

Date of hearing : 11.12.2018

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member

Petitioner : GMR Chhattisgarh Energy Limited

Respondents : Power Grid Corporation of India Limited and Others

Parties present : Shri Hemant Singh, Advocate, GMR Chhattisgarh
Shri Nishant , Advocate, GMR Chhattisgarh
Ms. Suparna Srivastava, Advocate, PGCIL
Shri Ranjeet S.Rajput, PGCIL
Ms. Jyoti Prasad, PGCIL

Record of Proceedings

Learned counsel for the Petitioner submitted that the Petitioner has relinquished entire quantum of the LTA before its operationalization and requested to list matter for hearing after disposal of Petition No. 92/MP/2015.

2. Learned counsel for the Petitioner requested the Commission for continuation of the interim relief granted vide ROP dated 21.12.2017 till the next date of hearing.

3. The Commission directed PGCIL not to take any coercive measure till the next date of hearing. The Commission directed the Petitioner to pay the outstanding dues, if any, to PGCIL.

4. The Commission directed to list the petition for hearing after decision in Petition No. 92/MP/2015.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**